STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2016 (AS ON .D.)

THE PROPERTY RETURN FOR THE	
Service: Central Secretarial Service Name of officer (In full): ARYADE Muraba CSL No	
SIAILINI	0 0000
Name of officer (In full): Name of officer (In full): Ministry/Department/Office: Cost of construction/ Cost of construction/ Present value If not in own name state in which name held and his/her held and his/her	DECTIV (Date of Birth
ial Service	(060 20+6600.)
Service: Central Secretarial Service	present Pay
CSL NO	Preserve from Remarks.
Name of officer (In full)	Annual income from
Name of the first in own name	e, How add the property.
state in which nar	ne nurchase, lease,
Ministry/Department Name & details of Cost of construction Present value State in Which held and his/her relationship to the	mortgage,
Name & coursing acquirement lead in relationship to an	inheritance, gitt of
c. h divion, Idius	acquisition and
Legisland in Which	name with details of persons from which
property is situated purchased purchased	- equired 9
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N. Paniel N35/2kh own	by talling all - about
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SIGNATURE: Opl	
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DATE: 03	
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STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2016 (AS ON .U)

Service: Central Secretarial Service Name of officer (In full): SARVADE V. 6- Designation: DY a) RETM Date of Birth 05-06-106-CSL No. -- Present Pay (260)0+6600 fish; Mª Mumbai Annual income from Remarks. Name & details of Cost of construction/ Present value If not in own name, How acquired Name & District, Sub-divion, Taluk & property housing, acquirement state in which name whether by the property. held and his/her purchase, lease, Village in which lands and other including land in relationship to the mortgage, property is situated building case of house and Govt. servant inheritance, gift or vear when acquisition and purchased name with details of persons from which acquired. 5 3